the Government agree that the obstacles to the enjoyment of human rights are mass illiteracy, grinding poverty, sub-standard and unequal education system, large families and the absence of planned parenthood and separation of politics from religion? All academic institutions should be directed to teach the students and orient the teachers in such a manner that they develop a scientific temper, a sense of humanism, a spirit of inquiry and love for reform in accordance with the Fundamental Duties, enshrined in Article 51A(h) of the Constitution of India. Article 1 of the Universal Declaration of Human Rights is of greatest significance. It reads; "All human beings are born free and equal in dignity and rights. They are endowed with reason and conscience and should act towards one another in a spirit of brotherhood." These provisions have been there in the Universal Declaration of Human Rights for the last sixty six years. But, it is a pity that no serious thought has been given to it. No action plan has been taken globally so far. In this regard, I appeal to the Prime Minister to take exemplary lead in realizing the objective of Article 1 of the Universal Declaration of Human Rights. Let there be no Indian who is outside the purview of the enjoyment of human rights. Thank you, Sir.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the Special Mention of Shri Bhupinder Singh.

श्री अरिवन्द कुमार सिंह (उत्तर प्रदेश) : उपसभाध्यक्ष जी, मैं स्वयं को इससे संबद्ध करता हूं । चौधरी मुनव्वर सलीम (उत्तर प्रदेश) : उपसभाध्यक्ष जी, मैं स्वयं को इससे संबद्ध करता हूं । † چودهری منور سلیم (اتر پردیش) : سر، میں اس وشئے کے ساتھہ ایسوسی-ایٹ

حرتا ہوں۔

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : उपसभाध्यक्ष जी, मैं स्वयं को इससे संबद्ध करता हूं।

THE VICE-CHAIRMAN (DR. E. M. SUDARSANA NATCHIAPPAN): Shri Md. Nadimul Haque.

Need to allocate funds for urban development projects in West Bengal

SHRI MD. NADIMUL HAQUE (West Bengal): I would like to mention that there is non-allocation of funds for the urban development projects of the State of West Bengal. There are many projects which are pending in the State because the Central Government has not sanctioned funds for it despite sanction given by the Central Sanctioning and Monitoring Committee (CSMC). The following projects were undertaken in the transition phase of JNNURM: (1) The Construction of flyover from Diamond Harbour Road to Ramnagar More, Garden Reach; (2) Renewal of 9 MG capacity century old overhead balancing steel reservoir in the Tallah Tank;

[†]Transliteration in Urdu Script.

- (3) Augmentation of existing water supply scheme in Uluberia Community;(4) Strengthening the Primary and Secondary Waste Management System in
- (4) Strengthening the Primary and Secondary Waste Management System in Kolkata City.

Apart from these, according to reports of the CEO of KMDA, projects worth ₹1520 crores have not been considered despite ready DPRs or sanction by CSMC, and the funds have not been released. It is a fact that JNNURM scheme has expired but it was earlier decided that the projects undertaken in the transition phase of the scheme will be completed. It seems that the Central Government is not willing to complete all such projects initiated by the State now. By not sanctioning and releasing money to such vital projects, the ultimate sufferer is the public of West Bengal and it is unacceptable to me and to my Party All India Trinmool Congress. Under the leadership of Hon'ble Chief Minister of West Bengal, West Bengal is continuously progressing and such non-cooperation from the Central Government will only create hurdle in the path of development. So, I demand the Ministry of Urban Development, Government of India to approve and release the funds sanctioned for the aforesaid project. Thank you Sir.

Need to set up infrastructure in Manipur to make the State an international knowledge hub

SHRI TARUN VIJAY (Uttarakhand): Sir, Manipur is a real jewel in the North-Eastern States and the people, especially, youngsters are brilliant and intelligent. But due to various reasons, the infrastructure to develop this State into a hub of knowledge industry and tourism has not received enough attention. I demand that the Government must focus to make Manipur an international knowledge hub and establish specialized centers of academic activities like an International Women's University for Developing Entrepreneurship, an East Asian Centre for Music, Arts and Performance, an ASEAN oriented Institute for Information Technology and Software Development and also a Centre for Policy Research on East Asian Heritage and Culture. The aim should be to address the youth of East Asia and provide them what they don't get easily in the Western countries and Universities. The Manipuri women are born leaders, and they should be given an opportunity to develop their skills and enterprising qualities. To achieve this aim, an integrated approach will have to be adopted, and work on trilateral highway, that will connect Manipur and other North-Eastern States with Thailand through Myanmar on India's borders with South-East Asia, must be expedited. Also attention should be given to a proposal that is hanging fire since the first decade of this century for a trans-Asian railway line that will allow the movement of goods and people from Camranh Bay to the Caspian. India needs to pursue both projects seriously with ASEAN.